

Satra Properties (India) Limited
List of Creditors as on 03.08.2020 prepared as on 16.09.2021

I Financial Creditors in Class - Secured

Sl. No.	Name of Creditor	Identification No.	Details of Claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount or any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Vistra ITCL (India) Ltd			1,31,02,82,634	79,87,08,505	Secured				55.07%			51,15,74,129		Note- 1
2	Sudesh Bhatia & Sahil Bhatia			58,88,219	40,57,644	Secured			No	0.28%			18,30,575		Note- 2
			Total	1,31,61,70,853	80,27,66,149					55.35%			51,34,04,704		

Note on claims

Particulars	
1	Interest amount considered @ 9% as per the letter on record. There is no default condition which states that interest will be restored to 18%.
2	The claimant is an allottee in Jodhpur. Unit no 457 allotted to him. Int @8%p.a is provided as per regulation. It does not appear that NOC has been provided by Vistra. The CD has also not informed the Claimant about the requirement to make the payment in an escrow account of Axis Bank in the allotment letter. Interest @ 8% has been provided on the outstanding as per the regulations.